

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF FERTILIZERS

RAJYA SABHA

UNSTARRED QUESTION NO. 175 TO BE ANSWERED ON: 30.11.2021

Boost in production of urea and fertilizers

175: SHRI IRANNA KADADI:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether adequate steps have been taken by Government to ensure the availability and timely supply of urea and other fertilizers to the farmers and if so, the details thereof;
- (b) the details of arrangements being made for the supply of urea and other fertilizers to farmers in the States particularly in Karnataka;
- (c) whether Government proposes to set up new fertilizers plants for manufacturing urea and other fertilizers in States including Karnataka; and
- (d) if so, the details thereof along with the time by which such plants are likely to be set up?

ANSWER

MINISTER OF HEALTH & FAMILY WELFARE AND CHEMICALS & FERTILIZERS
(**SHRI MANSUKH MANDAVIYA**)

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- (a) & (b): Yes Sir, the following steps are being taken by the Government to meet the requirement of fertilizers in all the States including Karnataka.
- i. Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the requirement of fertilizers. After assessment of requirement, DA&FW projects month-wise requirement of fertilizers.
 - ii. On the basis of month-wise & State-wise projection given by DA&FW, Department of Fertilizers allocates sufficient/ adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability including Karnataka.
 - iii. The movement of all major subsidized fertilizers is being monitored throughout the country by an on-line web based monitoring system called integrated Fertilizer Monitoring System (iFMS);
 - iv. The State Governments including Karnataka are regularly advised to coordinate with manufacturers and importers of fertilizers for streamlining the supplies through timely placement of indents for railway rakes through their state institutional agencies like Markfed etc.

- v. Regular Weekly Video Conference is conducted jointly by Department of Agriculture & Farmers Welfare (DA&FW) and Department of Fertilizers (DoF) with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State Governments including State of Karnataka.
- vi. The gap between demand (requirement) and production for Urea & other fertilizer is met through imports. The import for the season is also finalized well in advance to ensure timely availability. P&K Fertilizers are de-controlled in the country.
- vii. Concerns raised by various State Governments including Karnataka are addressed from time to time.

(c) & (d): No Sir. There is no proposal of Government of India to set up new urea plant in the states including Karnataka. However, Government of India has mandated revival of (i) Ramagundam unit to Joint Venture Company (JVC) of National Fertilizers Limited (NFL), Engineers India Limited (EIL) and Fertilizers Corporation of India Limited (FCIL) named Ramagundam Fertilizers & Chemicals Limited (RFCL) incorporated on 17.02.2015, (ii) Talcher unit to JVC of Rashtriya Chemicals & Fertilizers Limited (RCF), Gas Authority of India Limited (GAIL), Coal India Limited (CIL) and FCIL named Talcher Fertilizers Limited (TFL) incorporated on 27.10.2015 and (iii) Gorakhpur, Sindri and Barauni units to JVC of CIL, National Thermal Power Corporation (NTPC), Indian Oil Corporation Limited (IOCL), FCIL / Hindustan Fertilizers Corporation Limited (HFCL) named Hindustan Urvarak & Rasayan Limited (HURL) incorporated on 16.05.2016. RFCL has already started manufacturing urea w.e.f 22.03.2021 and a roadmap for revival of other urea units is in place. The capacity of each of these plants is 12.7 LMTPA.

Further, Cabinet in its meeting held on 21.05.2015 inter-alia approved setting up of New urea plant of 8.646 LMTPA capacity in the existing premises of BVFCL, which has been notified by Department of Fertilizers vide OM dated 12.06.2015.
